

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 495/2016  
CA NO.

CORAM:


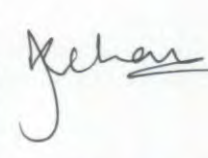
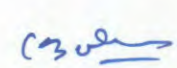
PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

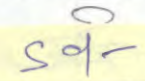
NAME OF THE COMPANY: Solaris Chemtech Industries Ltd.

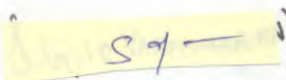
SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Anuradh Nay, Adv		} Petitioner	
2)	Vikram Shah, Adv			
3.	Neeraj Sharma, Adv		} For Interveners Religare Credit Advisors LLP	} 
4.	Aschana Chakraborty, Adv			
5.	Rudril Chandra, Adv			
6.	C. BALOONI	COMPANY PROSECUTOR	POK RD(NR)	

ORDER

The Petitioner is present. The matter is posted in relation to the 2<sup>nd</sup> Motion for final hearing. Based on the request of the representative of the Regional Director for filing the report before NCLT, the matter is adjourned to 6.3.2017.

  
(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)